

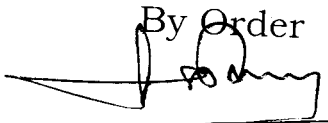
Dated: 15.07.2016

ORDER NO. 84 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 70 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 15.7.2016 at 10:30 PM Hon'ble Justice (Dr.) Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (Technical) will hear the Customs and Service Tax Division Bench Short Matters.

Note : The Regular matters of Customs and Service Tax Division Bench will be taken up by Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri B. Ravichandran, Member (Technical), after the Short matters are over.

By Order

15/7

(A.Mohan Kumar)
Registrar

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Deputy Registrar